GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA UNSTARRED QUESTION No.2518 TO BE ANSWERED ON 01.08.2016

Mid-Day Meal Scheme

2518. SHRI JANARDAN SINGH SIGRIWAL: SHRI R. GOPALAKRISHNAN: SHRI R. PARTHIPAN:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of the number of schools and children covered under mid-day meal scheme during the last two years and the current year, year-wise and State-wise;
- (b) the steps taken by the Government for encouraging the States, including Tamil Nadu, which are performing well in the implementation of mid-day meal scheme;
- (c) whether the Government has received proposal from States including Maharashtra for reimbursement of amounts spent under the scheme which has been more than their share and if so, the details thereof along with the action proposed by the Government in this regard; and
- (d) whether the Government has decided to include fruits as part of the mid-day meal scheme and if so, the details thereof including the response thereto from the States and the students?

ANSWER MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA)

- (a): The year-wise and State-wise details of the number of children and institutions covered under mid-day meal scheme during the last two years and the current year are given at **Annexure.**
- (b): As per Mid Day Meal Scheme Guidelines, there is no provision for performance based incentive structure for the States and UTs. However, the performance of States and UTs is regularly monitored through various mechanisms such as Joint Review Missions, Regional Workshops and the Programme Approval Board. The findings in such reviews are shared with States & UTs for taking corrective action on the deficiencies reported in the implementation of the scheme. Further, the best and innovative practices of States/UTs are shared with other States/UTs and they are encouraged to adopt or adapt the same.
- (c): No, Madam.
- (d): No, Madam. However, several States /UTs are providing fruits to the eligible children under Mid Day Meal Scheme from their own resources

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No. 2518 for 01.08.2016 raised by Shri Janardan Singh Sigriwal, Shri R. Gopalakrishnan and Shri R. Parthipan regarding Mid-Day Meal Scheme.

Number of Institutions and Children Covered under Mid-Day Meal Scheme

S.No.	States/UTs	2014-15		2015-16		2016-17*	
		Children	Intitutions	Children	Intitutions	Children	Intitutions
1	2	3	4	5	6	7	8
1	Andhra Pradesh	2917601	48061	2801432	45594	2800191	45594
	Arunachal						
2	Pradesh	245291	3315	238681	3371	238681	3428
3	Assam	4474903	56877	4386452	56465	4261309	57944
4	Bihar	13150423	69826	13916506	70614	13628935	71956
5	Chhattisgarh	2877038	47729	2915536	44974	2900000	44974
6	Goa	145351	1508	143135	1502	143135	1502
7	Gujarat	4260527	35439	4394849	36289	4394849	36289
8	Haryana	1945224	14714	1707877	14797	1706765	14807
9	Himachal Pradesh	542750	15339	527332	15386	528218	15386
10	Jammu & Kashmir	712990	23680	724980	23136	717627	23136
11	Jharkhand	2585142	40958	2829835	41000	2989699	41035
12	Karnataka	4767100	55683	4635376	55308	4669692	55464
13	Kerala	2522323	12373	2494924	12358	2502230	12358
14	Madhya Pradesh	7244591	116478	6411390	115757	6411390	115825
15	Maharashtra	9762850	86177	9394423	86660	9543137	86867
16	Manipur	186596	3286	186655	3369	186655	3822
17	Meghalaya	510550	11222	526947	11823	526947	11850
18	Mizoram	137123	2571	141043	2581	141043	2581
19	Nagaland	234936	2261	187006	2077	187006	2077
20	Orissa	4733551	62660	4557835	62783	4671231	62784
21	Punjab	1653092	20354	1577526	20276	1599200	20276
22	Rajasthan	4945930	73199	4520007	71344	4520305	71344
23	Sikkim	76120	870	67906	866	67908	863
24	Tamilnadu	4810470	42970	4809942	43047	4807781	43047
25	Telangana	2012329	28656	1966087	28984	2021282	29008
26	Tripura	355156	6566	375912	6556	377194	6556
27	Uttarakhand	667647	17749	647167	17686	667565	18151
28	Uttar Pradesh	10326042	167518	9907312	167545	10253225	168386
29	West Bengal	12098740	83821	12026619	83672	12026619	83673
30	A&N Islands	27958	338	28173	338	28173	338
31	Chandigarh	46779	116	52726	119	50000	119
32	D&N Haveli	34320	283	33385	283	34700	283
33	Daman & Diu	14232	99	14403	99	16200	99
34	Delhi	1166583	3077	1121808	3060	1121808	3060
35	Lakshadweep	7168	41	6908	39	7300	41
36	Puducherry	55474	451	47771	447	47771	447
	Total	102254904	1156265	100325867	1150205	100795771	1155370

^{*}PAB – MDM Approval during 2016-17